

(viii) Need to extend orraia Gas Pipe Line to Ferozabad, Shikohabad and Agra, in Uttar Pradesh.

13.07 hrs.

The Lok Sabha then adjourned for lunch till Ten Minutes Past Fourteen of the Clock.

[*Translation*]

SHRI PRABHU DAYAL KATHERIA (Ferozabad): Approximately 5 lakh workers have been rendered unemployed due to the closure of 147 factories and mills in my constituency, Ferozabad, and they are on the verge of starvation. This has generated a lot of public resentment and indignation. The Government have been embarking upon its policy of employment generation. If the Government want to give employment to these workers, they should extend the Orraia Gas pipeline up to Shikohabad, Ferozabad and Agra so that the workers thrown out of job are re-employed and the development of the area achieved.

14.19 hrs.

The Lok Sabha re-assembled after Lunch at Nineteen Minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER *in the chair.*]

**GENERAL BUDGET, 1994-95-
GENERAL DISCUSSION**

[*English*]

SHRI RAMKAPSE (Thane): Hon. Deputy-Speaker Sir, Dr. Manmohan Singhji has presented his fourth Budget in succession. Before the presentation of his Budget, there were crores of people in the country who did not know what the Finance Minister would do through his budgetary exercise and what its effect would be on each of their lives. But today, Dr. Manmohan Singh is the most talked about man in our country.

Lastly, I would like to urge upon the Central Government to kindly issue orders for extending the Orraia Gas pipeline up to Shikohabad, Ferozabad and Agra so that the unemployed workers can get employment.

He has become well known in the last 15 days. I can give you one example. Even the rag-pickers who are getting daily wages of Rs. 10-15 will have to search for new jobs because of this Budget. After the new tax structure, recycled plastic and plastic from abroad will almost cost the same. Because of the levy of 30 per cent excise duty and reduction of import duty from 88 per cent to 65 per cent, these rag-pickers will have to go in for some new job. This is the fact we will have to perceive. The same is the case of the persons who are collecting waste lubricant oils and then refining them.

SHRI SYED MASUDAL HOSSAIN (Murshidabad): Mr. Deputy Speaker, Sir, this has been done as per the direction of the supreme court. I fail to understand how are you granting the permission...(*Interruptions*)..

[*English*]

MR. DEPUTY SPEAKER: Anyway, we can discuss it at some other point of time. The office will examine it.

The House now stands adjourned to meet again at 2.10 P.M.